

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 526/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: M/s. Standard Wada Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--------------------------------|-------------|-----------|
| | Rajesh Shah Ahmed Churawala | Adv. | Ahmed |

ORDER

CSP No. 523/230-232/NCLT/MB/MAH/2017

CSP No. 526/230-232/NCLT/MB/MAH/2017

CSP No. 531/230-232/NCLT/MB/MAH/2017

CSP No. 534/230-232/NCLT/MB/MAH/2017

The Company Petition is allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)